

Ø

ITEM NO.79

REGISTRAR COURT.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).19422/2012

YOGENDRA KUMAR

Petitioner(s)

VERSUS

U.P.AVAS EVEM VIKAS PARISHAD & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 09/11/2012 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Harish J. Jhaveri,Adv.

For Respondent(s)

Mr. Vishwajit Singh,Adv.

UPON hearing counsel the Court made the following
O R D E R

None for the petitioner.

Respondents are present through their Advocates.

Fresh steps are to be taken against respondent Nos.2 and 3.

Counter affidavit is to be filed on record by the respondents, who
are duly or properly served.

List again on 11.12.2012.

			(M.A. SAYEED)	
			REGISTRAR	

rd